

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.04.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No: 06/2021	Sree Bhadra Parks and Resorts Limited Vs Sri Ramani Resorts and Hotels P Ltd	Anil D Nair	Jayanthi K Shah

Copy to:

By order of Hon'ble Member (J)

Sd/-

(Chennai Bench)

1. Notice Board
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